

अत्यन्त महत्वपूर्ण
विधानसभा मामला

योजना विभाग,
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
06वाँ तल, बी – विंग, दिल्ली सचिवालय
आई.पी इस्टेट, नई दिल्ली-110002

फाईल संख्या -22(8)/2018-19/ योजना /रिसोर्सज 1533 - 1535

दिनांक: 22/02/2019

सेवा में,

उप सचिव (प्रश्न शाखा)
दिल्ली विधानसभा सचिवालय,
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
पुराना सचिवालय, दिल्ली-54

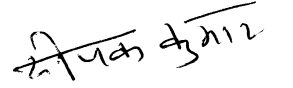
विषय:- दिल्ली विधानसभा अतारांकित: प्रश्न संख्या 99 दिनांक 27.02.2019 को सदन की बैठक हेतु।

महोदय,

आपको उपरोक्त विषय में उद्धृत विधानसभा प्रश्न के उत्तर की 100 प्रतियाँ, माननीय उपमुख्यमंत्री/मंत्री, योजना विभाग दिल्ली सरकार, द्वारा अनुमोदित आग्रिम कार्यवाही हेतु संलग्न है।

संलग्न: उपरोक्तानुसार

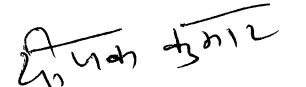
भवदीय



दीपक कुमार
उपनिदेशक (योजना)

प्रतिलिपि:-

1. सचिव माननीय उपमुख्यमंत्री/मंत्री (योजना विभाग), दिल्ली सचिवालय, नई दिल्ली को प्रश्न के उत्तर की दो प्रतियों सहित।
2. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 150 प्रतियों सहित।



उपनिदेशक (योजना)

उत्तर देने के लिए निर्धारित प्रपत्र

विभाग का नाम – योजना विभाग


विभाग का पता – छठा तल बी विंग, दिल्ली सचिवालय

अतारांकित प्रश्न संख्या –99

दिनांक – 27.02.2019

प्रश्न कर्ता का नाम– श्री विजेंद्र गुप्ता

प्रश्न	उत्तर												
(क)केंद्र सरकार द्वारा दिल्ली सरकार को वर्ष 2015-16, 2016-17, 2017-18, 2018-19 तथा 2019-20 में कितनी कितनी राशि विभिन्न मदों में प्राप्त हुई;	दिल्ली सरकार को केंद्र सरकार से विभिन्न मदों में प्राप्त हुई राशि का विवरण 2015-16, 2016-17, 2017-18, 2018-19 (माह जनवरी तक) के लिए संलग्घक 'क' पर उपलब्ध है। वर्ष 2019-20 के लिए अभी कोई राशि प्राप्त नहीं हुई है।												
(ख) केंद्र सरकार द्वारा दिल्ली के नागरिकों के लिए कौन कौन सी योजनाएं क्रियान्वित की जा रही है;	इन योजनाओं का विवरण और दिल्ली सरकार को योजनाओं के लिए वर्ष 2018-19,में (माह जनवरी तक) प्राप्त धनराशि की जानकारी संलग्घक 'ख' पर उपलब्ध है।												
(ग)इन योजनाओं के लिए सरकार को प्राप्त धनराशि का विवरण क्या है;													
(घ) दिल्ली सरकार द्वारा वर्ष 2017-2018 तथा 2018-19 के लिए अनुमानित जीएसटी टैक्स और वास्तव में प्राप्त धनराशि का विवरण क्या है; और	<table border="1"> <thead> <tr> <th>वर्ष</th> <th>बजट अनुमान (जीएसटी)</th> <th>संशोधित अनुमान (जीएसटी)</th> <th>प्राप्त राशि (करोड़ रुपये में)</th> </tr> </thead> <tbody> <tr> <td>2017-18</td> <td>*</td> <td>14900</td> <td>13880.02</td> </tr> <tr> <td>2018-19</td> <td>23400</td> <td>20670</td> <td>15892.06**</td> </tr> </tbody> </table> <p>* दिल्ली में जी.एस.टी. दिनांक 01.07.2017 से लागू किया गया है। **जनवरी 2019 तक</p>	वर्ष	बजट अनुमान (जीएसटी)	संशोधित अनुमान (जीएसटी)	प्राप्त राशि (करोड़ रुपये में)	2017-18	*	14900	13880.02	2018-19	23400	20670	15892.06**
वर्ष	बजट अनुमान (जीएसटी)	संशोधित अनुमान (जीएसटी)	प्राप्त राशि (करोड़ रुपये में)										
2017-18	*	14900	13880.02										
2018-19	23400	20670	15892.06**										
(ङ) इससे सरकार को अपेक्षा से अधिक प्राप्त आय का विवरण क्या है?	इससे सरकार को अपेक्षा से अधिक आय प्राप्त नहीं हुई है।												


(निदेशक)

ASHOK KUMAR
Director (Planning)

संलग्नक 'क'

दिल्ली सरकार को केंद्र से प्राप्त राशि का विवरण

योजना विभाग
अतारंकित प्रश्न संख्या-99
दिनांक-27.02.2019

(Rs. in crores)

S.N.	Items	2015-16	2016-17	2017-18	2018-19
					Received up to Jan 2019
1	Share in Central Taxes	325.00	325.00	325.00	325.00
2	Normal Central Assistance	394.98	462.89@	412.98	449.99
3	Compensation to J&K Migrants	7.05	18.18	0.00	0.00
4	1984 Riot victims	0.00	85.00	10.66	10.59
5	GIA to Delhi Disaster Response Fund	0.00	0.00	5.00#	0.00
Total (1 to 5)		727.03	891.07	753.64	785.58

@ Includes Rs. 49.90 crore released during 2015-16 and received by GNCTD during 2016-17 for construction of new building (S Block) for Delhi High Court at Bapa Nagar, Zakir Hussain Marg, New Delhi.

GOI released during 2016-17 and received by GNCTD during 2017-18.

S.N.	Items	2015-16	2016-17	2017-18	2018-19
					Received up to Jan 2019
1	Receipts under CSS	866.55	1156.28	527.16	679.06
2	NSAP	27.15	81.73\$	54.58	0.00&
3	CRF	14.59*	5.54	1.16+	0.00
4	Setting up of two Special Courts	0.00	0.00	0.00	1.19
5	Others	50.00**	0.00	0.12++	0.00
Total (1 to 5)		958.29	1243.55	583.02	680.25

\$ Includes Rs. 27.15 crore released by GOI during 2015-16 and received by GNCTD during 2016-17.

& now NSAP is covered under CSS

* GOI released during 2014-15 and received by GNCTD during 2015-16.

+ Received from M/O Transport & Highways, GOI on account of CRF during financial year 2017-18.

** GOI released during 2014-15 and received by GNCTD during 2015-16 on account of water development projects including Renuka River

++ Received from M/O Law & Justice & Empowerments, GOI for setting up of 02 Special Courts in Delhi during financial year 2017-18.

S.N.	Items	2015-16	2016-17	2017-18	2018-19
					Received up to Jan 2019
1	Compensation on A/c of CST/VAT	2572.97	690.54	690.53##	0.00^
2	GST Compensation	0.00	0.00	157.00	3140.00
Total (1 to 2)		2572.97	690.54	847.53	3140.00

GOI released during 2016-17 and received by GNCTD during 2017-18.

^ GST rolled out in Delhi w.e.f 01.07.2017

(AP) M

संलग्धक 'ख'

योजना विभाग
अतारांकित प्रश्न संख्या 99
दिनांक- 27.02.2019

S. No.	Name of the CSS Scheme	Receipts upto January, 2019 (Rs In lakhs)
1	Delhi State Health Mission (CSS)	13365.95
2	National Health Mission (NHM)	4684.00
3	Management, monitoring and evaluation of Mid Day Meal Scheme (CSS)	5841.13
4	Sarva Siksha Abhiyan (CSS)	18798.75
5	Integrated Child Development Services (CSS)	5457.19
6	Indira Gandhi National Old Age Pension Scheme (IGNOPAS) NSAP (CSS)	1704.12
7	Indira Gandhi National Disability Pension Scheme (IGNDPS) NSAP (CSS)	117.19
8	Indira Gandhi National Widow Pension Scheme (IGNWPS)	674.13
9	Indira Gandhi Matritva Sahyog Yojana (IGMSY)(CSS).	125.31
10	RGSEAG SABLA for supplementary nutrition-Other Charges	311.78
11	Foot and Mouth Disease control programme (CSS).	33.06
12	Conduct of Livestock Census (CSS)	53.00
13	Blue Revolution : Integrated development and Management of Fisheries	35.23
14	Integrated Development of Wildlife Habitat	542.97
15	GIA to Delhi Computerization of Police Service Society under CCTNS (Crime & Criminal Tracking Network & System- CSS)	87.58
16	Implementation of Eprison project (CSS)	144.00
17	Swachh Bharat Mission-UD DEPARTMENT	5312.50
18	Samagra Shiksha for secondary Education	3172.54
19	Dte. of TTE-Major Works	295.00
20	Multi sectoral development programme for minority concentration districts (CSS)	187.43
21	Prevention of Atrocities Act, 1989 (CSS) Other Charges	48.00
22	Post Matric Scholarship for SC students (CSS) GIA-General	702.00
23	National Family Benefit Scheme	233.81
24	Supplementary Nutrition Programme (SNP) (CSS)	3381.08
25	RESEAG-SABLA for SNP (SCSP) Other Charges	71.55
26	National Cretches Scheme (CSS)	62.22
27	State Child Protection Society(CSS)(Genl.)	542.02
28	Mahila Shakti Kendra (MSK) (CSS)	40.00
29	Poshan Abhiyan(CSS)	1767.75
30	Others	115.04
	Grand Total	67906.33 *

* This amount of Rs. 67,906.33 lacs is the central share released by the Govt. of India. In addition to this, Govt. of NCT of Delhi also provides matching share in these schemes based on the funding pattern of each of the CSS Schemes.

